

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 1099 /Confdl./2017
I-8-2/2010

Bilaspur, dated the 7th October, 2017

The following Presiding Officers of Labour Courts as mentioned in Column no. (2) of the table below are, hereby, transferred from the place mentioned in Column No. (3) to the place shown in Column No. (4) and are posted in the capacity as mentioned in Column No. (5) from the date they assume charge of their office(s) and are also assigned additional charge of the Court as mentioned in Column No. (6) until further orders: - :-

TABLE

S. No.	Name & presently posted as	From	To	Posted as	Additional charge
(1)	(2)	(3)	(4)	(5)	(6)
1.	Shri A.K.Choukse, Presiding Officer, Labour Court	Bilaspur	Raipur	Presiding Officer, Labour Court no. 1	Labour Court No.-2, Raipur and Labour Court, Mahasamund
2.	Shri S.L. Matre, Presiding Officer, Labour Court	Durg	Bilaspur	Presiding Officer, Labour Court	Labour Court, Janjgir-Champa and Labour Court, Baloda-Bazar
3.	Shri P.K. Soni, Presiding Officer, Labour Court	Raigarh	Ambikapur	Presiding Officer, Labour Court	Labour Court, Manendragarh
4.	Shri A.K. Sanothiya, Presiding Officer, Labour Court	Rajnandgaon	Jagdalpur	Presiding Officer, Labour Court	Labour Court, Dhamtari
5.	Shri S.K.Tripathi, Presiding Officer, Labour Court	Raipur	Rajnandgaon	Presiding Officer, Labour Court	Labour Court, Durg

BY ORDER OF THE HIGH COURT


(GAUTAM CHOURDIYA)
REGISTRAR GENERAL

Endt. No. 1100 /Confdl./2017
I-8-2/2010

Bilaspur, dated the 7th October, 2017

Copy forwarded to: -

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (15) Registrar (Computerisation/ I. & E./ Vigilance), High Court of Chhattisgarh, Bilaspur for information.
- (16) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (17) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex) , Mantralaya, New Raipur for information.
- (18)
 - a.) Shri A.K.Choukse, Presiding Officer, Labour Court, Bilaspur,
 - b.) Shri S.L. Matre, Presiding Officer, Labour Court, Durg,
 - c.) Shri P.K. Soni, Presiding Officer, Labour Court, Raigarh,
 - d.) Shri A.K. Sanothiya, Presiding Officer, Labour Court, Rajnandgaon,
 - e.) Shri S.K.Tripathi, Presiding Officer, Labour Court, Raipur, *for information and compliance. He is directed to take charge at his new place of posting on or before 23.10.2017 and send his handing/taking over charge report to the Registry.*
- (19) President, Industrial Court, Raipur for information. He is requested to impress upon the transferred Officer that if the transferred officer is in occupation of Government accommodation, he should vacate the same within 15 days from the date of this order under intimation to this Registry.
- (20) Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- (21) Joint Registrar (Checker & D.D.O./ S. & A. Cell), High Court of Chhattisgarh, Bilaspur for information.
- (22) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (23) Additional Registrar (Admn./ Central Filing & Copying/ Classification/ Civil/ D.E./ E./ Judicial/ R.G.), High Court of Chhattisgarh, Bilaspur for information.

(3)

- (24) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (25) Deputy Registrar (Accounts & Pay Bill/ A.R.(J)/ Central Filing/ Criminal /Civil/ D.E./ Dispatch/ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- (26) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (27) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (28) Section Officer/In-charge, Accounts/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Juvenile Justice Cell/ Library/ Pension / Protocol/ Record Room (Admn.)/ R.G./ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (29) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (30) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


(GAUTAM CHOURDIYA)
REGISTRAR GENERAL

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